

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00700/2012

Jabalpur, this Thursday, the 22nd day of November, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

A.K. Jain, S/o Shri Gulab Chand Jain, aged about 52 yeas, R/o 225, B-Housing Board Colony, Bairasiya Road, Bhopal (MP) 462003
-Applicant

(By Advocate – Shri Sandeep Vyas, proxy counsel of Shri Vijay Tripathi)

V e r s u s

1. Union of India through its Secretary, Ministry of Communication & IT, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, Hoshangabad Road, Bhopal (M.P.) 462012.
3. Director, Postal Services, O/o Chief Post Master General, Hoshangabad Road, Bhopal (M.P.) 462012.
4. Senior Superintendent, Post Office, Bhopal Division, Bhopal – 462003 (M.P.)
-Respondents

(By Advocate – Shri S.K. Mishra)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that the reliefs sought for by the applicant had already been granted by the

respondents and, therefore, this Original Application has become infructuous.

2. Accordingly, the O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-